GOVERNMENT OF INDIA MINISTRY OF MINES

LOK SABHA STARRED QUESTION NO. †*159

ANSWERED ON 10.12.2025

ASPIRATIONAL DMF PROGRAMME

†*159. SHRI DAMODAR AGRAWAL: SMT. SHOBHANABEN MAHENDRASINH BARAIYA:

Will the Minister of MINES be pleased to state:

- (a) the details and objectives of the newly launched 'Aspirational DMF Programme' by the Government;
- (b) the major reforms introduced by the Government to strengthen transparency, planning and accounting compliance in District Mineral Foundation (DMF) operations in the States:
- (c) the steps taken by the Government for the capacity building of the district authorities and DMF nodal officers;
- (d) the details of amount collected, sanctioned and spent in various sectors under the DMF in Rajasthan, Gujarat and Himachal Pradesh during the last five years, district and year-wise;
- (e) whether financial approval from the concerned State Government is mandatory for the utilisation of the funds collected under DMF and if so, the details thereof and reasons therefor; and
- (f) the arrangements made to ensure the effective use of DMF funds for community-centered development in areas affected by mining?

ANSWER

THE MINISTER OF COAL AND MINES (SHRI G. KISHAN REDDY)

(a) to (f): A Statement is laid on the table of the House.

THE STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. †*159 REGARDING 'ASPIRATIONAL DMF PROGRAMME' ASKED BY SHRI DAMODAR AGRAWAL AND SMT. SHOBHANABEN MAHENDRASINH BARAIYA: MEMBER OF PARLIAMENT FOR REPLY ON 10TH DECEMBER 2025.

- (a) The objective of the 'Aspirational DMF Programme' is the alignment of DMF works with key Aspirational District Programme (ADP)/ Aspirational Block Programme (ABP) sectors and performance indicators as well as convergence of DMF funds with ongoing Central/State schemes for multiplier effect and strengthened outcomes for mining affected communities.
- (b) To strengthen transparency, planning and accounting compliance in DMF operations, the Central Government issued revised PMKKKY guidelines in January 2024 which inter alia include the following:
 - Clear demarcation of directly and indirectly affected areas,
 - Preparation of a five-year perspective plan and a yearly plan.
 - Restriction on fund transfer from DMF to the State Exchequer or any State level fund.
 - Establishment of a State Level Monitoring Committee (SLMC), a grievance redressal system and compliance mechanism.
 - In addition to audit of the DMF accounts every year by a Chartered Accountant and placing report in the public domain along with the annual report, it provides for audit by Comptroller and Auditor General (C&AG).
 - Preparation of annual report on its activities for the respective financial year and submission to the State Government for laying before the State Legislative Assembly and hosting on the website of DMF.
 - The Ministry of Mines has also launched National DMF Portal.
- (c) The PMKKKY Guidelines, 2024 mandate that an amount not exceeding 5% of the annual receipts of the Foundation may be utilized for administrative, supervisory and overhead costs of the foundation. Further, the DMFs with annual collection in the excess of Rs.50 crores are mandated to set up a Project Management Unit for planning, and technical, accounting and monitoring support. Further, the Ministry organises suitable capacity building programs for district authorities and DMF nodal officers to strengthen on-ground monitoring and implementation of DMF schemes.
- (d) District-wise details of DMF funds are available at https://mines.gov.in/webportal/content/state-dmf.

- (e) The PMKKKY guidelines, 2024 provide that the approval of expenditure of funds from DMF funds lies solely with the Governing Council of DMF.
- (f) DMFs have been established for the benefit of persons and areas affected by mining operations across the country. Further, to ensure more effective utilization of DMF Funds for community-centered development in areas affected by mining, the Central Government issued revised PMKKKY guidelines in January 2024. The guidelines provide for a clear demarcation of directly and indirectly affected areas, the mandatory allocation of at least 70% of DMF funds to directly affected areas and high-priority sectors. The guidelines also include creation of an Endowment Fund, preparation and maintenance of an updated list of persons or local communities affected by mining activities and convergence with ongoing central and state schemes for achieving the Sustainable Development Goals (SDGs). DMF supportss Self Help Groups (SHGs), Food Producer Organisations (FPO), Farmer Cooperatives Organisations (FCOs), and Cooperatives in skill development and livelihood generation, agriculture, animal husbandry, etc. DMF also supports healthcare, education, drinking water supply, sanitation and other sectors, which benefits the community at large.
